

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

(IB)-271(ND)/2018

M/s. Synergy Property Development
Services Pvt. Ltd.

...Applicant

Under Section: Section 9 of IBC.

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 05.04.2018

For the Applicant

Mr. Balaji Srinivasan,
Mr. Pratiksha Misra Advs.

ORDER

Ld. Counsel for the applicant is directed to file the master data of the corporate debtor and also file service affidavit within a week. For further consideration on 16th April, 2018.

Ritu


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**